

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

I.A. NO.4. IN CIVIL APPEAL NO.642 OF 2003

HANS RAJ BANGA

Appellant (s)

VERSUS

RAM CHANDER AGGARWAL

Respondent(s)

(For Directions and office report)

Date: 24/10/2008 This Matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE G.S. SINGHVI

For Appellant(s) Mr. Seeraj Bagga,Adv.  
Ms. Sureshta Bagga,Adv.

For Respondent(s) Mr. Sanjay Aggarwal,Adv.  
Mr. Om Prakash Mishra,Adv.  
Mr. Ghan Shyam Vasisht,Adv.

UPON hearing counsel the Court made the following  
ORDER

Heard learned counsel for the applicant.

Learned counsel for the applicant is permitted to withdraw  
this application with liberty to the applicant to move the High Court for  
grant of appropriate relief.

The interlocutory application is, accordingly, disposed of.

[ T.I. Rajput ]  
A.R.-cum-P.S.

[ Savita Sainani ]  
Court Master

[Signed order is placed on the file]  
IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

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.J.

[B.N. AGRAWAL]

.J.

[G.S. SINGHVI]

New Delhi,  
October 24, 2008.